

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 430 of 2013  
in DFR No. 2437 of 2013**

**Dated : 13<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Maithan Alloys Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. Amit Kapur  
Mr. Apoorva Misra  
Ms. Radhika Arora**

**ORDER**

**IA No. 430 of 2013  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 03.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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